

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 6 OF 2016

Dated: 17th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Power Grid Corporation of India Ltd.Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Ms. Akansha Tyagi

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Shashank Pandit for R-3 to 5
Ms. Sriharsha Peechara for R.18

ORDER

Admit. Issue notice to the respondents returnable on 30.03.2016. Dasti in addition is permitted.

List the matter on **30.03.2016**. In the meantime, reply may be filed by the respondents after serving copy on the other side.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**